

### टेलीफोन]

२८६४. श्री माना : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५८-५९ के वित्तीय वर्ष में मध्य प्रदेश के कितने स्थानों में टेलीफोन लगाने का विचार है; और

(ख) उन स्थानों के नाम क्या हैं ?

परिवहन तथा संचार मंत्री (श्री स० का० पाटिल) : (क) और (ख). इस सम्बन्ध में एक विवरण-पत्र लोक-सभा पटल पर रख दिया गया है। [देखिये परिशिष्ट ८, अनुबन्ध संख्या ३७]

### Telephone Connections

2865. Shri Manan: Will the Minister of Transport and Communications be pleased to state:

(a) whether a large number of applications for telephone connections are pending for a long time in the districts of Darjeeling and Siliguri;

(b) if so, the reasons therefor;

(c) whether outlying areas in Darjeeling are not given telephone connections unless heavy charges are paid; and

(d) if so, the reasons therefor?

The Minister of Transport and Communications (Shri S. K. Patil): (a) 330 applications are pending in Darjeeling and Siliguri Districts.

(b) Lack of spare capacity in the Telephone Exchanges.

(c) At Darjeeling, telephones located within a radial distance of 3 miles from the exchanges are charged at Rs. 288 per annum. For distances exceeding 3 miles but not exceeding 4 miles additional charge of Rs. 36 per annum, is levied for every half mile or part thereof. For distances exceeding 4 miles rent is charged at special rates worked out on the cost involved in giving the connector.

(d) Normally in an exchange area most of the telephone subscribers are situated within a radial distance of 3 miles or at the most 4 miles. The construction costs involved for giving connections get distributed. The rates upto a distance of 4 miles from the exchange have thus been fixed on an average basis. For longer distances special construction has to be undertaken for individual subscribers and charges have consequently to be regulated in accordance with the expenditure incurred for a particular connection.

### रेलों में भ्रष्टाचार

२८६६. श्री लच्छी राम : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) १ अप्रैल, १९५८ को रेलों में भ्रष्टाचार दूर करने के लिये कितने व्यक्ति लगे हुए थे और उनके वेतनों तथा भत्तों, भ्रादि के रूप में कितना वार्षिक व्यय हुआ ;

(ख) १९५७-५८ में इस विभाग ने भ्रष्टाचार के कितने मामले पकड़े ;

(ग) उनमें से कितने अपराधियों को विशुद्ध मुकदमे चलाये गये ;

(घ) कितने मामलों में अपराधियों को सजा हुई ;

(ङ) कितने व्यक्ति अदालत द्वारा छोड़ दिये गये ;

(च) कितने मामले अब भी अदालतों में विचाराधीन हैं; और

(छ) उपरोक्त भाग (ख) के उत्तर में बताये गये मामलों में से कितने मामले अधिकाधिकारियों द्वारा स्वयं पकड़े गये तथा कितने दूसरों की सूचना पर पकड़े गये ?